


EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST CUTOMS BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066

Dated:-19/01/2018

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 19/01/2018 stand adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.

By order



Deputy Registrar (Judicial)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/  
Dy.Registrars/AssistantRegistrars/BarAssociation /SDRS/CDR/Notice  
Board/website/Guard file



DY/Assistant Registrar  
(SM)